

राज वर्धन (बि०प्र०से०)
आप्त सचिव(राजपत्रित),
मा० सचेतक,(श्री संजय सरावगी) सतारुढ़ दल
बिहार विधान सभा,पटना



कार्यालय : बिहार विधान सभा विस्तारित भ
द्वितीय तल, कमरा संख्य-S-46 पटना-8000
मोबाईल:- 9572010472
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पत्रांक.....०२

दिनांक...19/02/2025

SO (Est.)
यु.सी.
20225

सुधीर कुमार सिंह,
अवर सचिव,
बिहार विधान सभा,
बिहार, पटना।

अनुलग्नक
कॉपी
20225

बिहार विधान सभा के ज्ञापांक-01/स्था०-36/202/345/बि०स०
दिनांक-06.02.2025 के आलोक में अधोहस्ताक्षरी के चल एवं अचल संपत्ति तथा
दायित्वों की विवरणी विहित प्रपत्र में इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई
हेतु प्रेषित की जा रही है।

2569
21/02/25

अनुलग्नक :-यथोक्त

विश्वासभाजन

19/02/2025
(राज वर्धन) बि०प्र०से०

मा० सचेतक के आप्त सचिव।

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Declaration of Assets and Liabilities

Year 2024-25

I **Raj Vardhan**, son of **Shri Ram Chandra Ram** aged **47** years, belonging to **Bihar Administrative Service** and presently working as **Private Secretary(Govt.) to Hon'ble Whip (Ruling Party) Bihar Legislative Assembly, Bihar** given here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :-

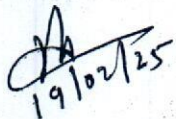
A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Smt. Tanuja	Dependant-1 Name Harshita Vardhan (Daughter)	Dependant-2 Name Ishita Vardhan (Daughter)	Dependant-3 Name
(i)	Cash	15000	20,000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SB Deposit- 5,33,525	SB Deposit- 55610/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutual Funds & Share (current Market Value) 20,97290/-	Mutual Funds & Share (current Market Value) 285275/-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1.HDFC Life Insurance-8854-(yearly Premium) 2.ICICI Prudential Life Insurance-16642/(Yealy Premium)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	1.KIA Sonet (2020 Model) 2. I10Nios (2022 Model)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-75gms (In which 40gms gifted) Value as per market	Gold:-300gms Silver-40gms (gifted) Value as per Market	Gold-30gms Silver-40gms (gifted) Value as per Market	Gold-20gms Silver-50gms (gifted) Value as per Market	NIL
(VII)	Other assets, such as values of claims / interests	Domestic & Electronics goods.(Value with Depreciation as per Market)	Domestic & Electronics good(value with Depreciation as per Market)	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.


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B. Details of Immovable assents

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant -1 Name	Dependant -2 Name	Dependant -3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Sai Krishna Apartment, Boaring Canal Road, Patna, Flat Area-1039 sq.ft. (Value as per Maket)	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	Parental Property as per share yet undivided	NIL	NIL	NIL	NIL

- (2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
[Note Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as on 05.01.2024
(a)	(i) Loans from Banks	(Vehical Loan) SBI, Exhibition Road, Patna	2,38,000/-
		(Vehical Loan) SBI, Kankarbagh, Patna	2,60,000/-
	(ii) Loans from financial institutions	HDFC Ltd. Patna (Home Loan)	3,00,000/-

Handwritten signature
19/02/25

	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	1,62,593/- (A.Y 2023-24) PAN - AESPV3939B	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

BHR/BAS-4135

Gender :-

☒ M (M/F)

Date of Birth :-

0 1 0 3 1 9 7 8 (DD/MM/YYYY)

Class/Group :-

☒ A (A/B/C)

Cadre :-

BIHAR ADMINISTRATIVE SERVICE

(Full Name e.g. B.A.S. -Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District

VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Date:- 19.02.2025

Place: PATNA

Signature.....
Name of Employee: Raj Vardhan
Designation: Private Secretary(Govt.) to Hon'ble Whip,
(Ruling Party) Bihar Legislative Assembly Bihar,
Patna.
Department: General Administration Department,
Bihar, Patna.